GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1248
ANSWERED ON:29.11.2011
PROPOSALS FOR URBAN DEVELOPMENT
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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the proposals received from the State Government of Maharashtra for urban development schemes/programmes during each of the last three years;
- (b) the total number of proposals approved, out of the proposals received and the proposals which are still pending for approval;
- (c) the funds sanctioned and released so far, project-wise; and
- (d) the time by which the pending proposals are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) to (d): The details of proposals received from the Government of Maharashtra regarding urban development during the last three years are as under
- i) Urban Infrastructure and Governance (UIG) and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) components of Jawaharlal Nehru National Urban Renewal Mission(JNNURM): Government of Maharashtra had sent 173 Detailed Project Reports (DPRs) for water supply sanitation, sewerage etc. schemes during last three years under UIG component of JNNURM, of which 79 DPRs were approved and 93 DPRs were returned to State Government.

Out of Total Additional Central Assistance of Rs. 5133.73 crore for Maharashtra, Rs. 3662.03 crore have been released.

Detailed Projects Reports emanating from City Development Plan and prioritized by the State Government is considered for funding under UIG of JNNURM subject to technical appraisal and availability of funds and therefore time frame for clearing the projects are not specified.

Under UIDSSMT, 12 proposals were received from the State Level Sanctioning Committee (SLSC) of Maharashtra. Out of these 10 projects have been sanctioned for release at an approved cost of Rs. 326.42 crore involving central commitment of Rs. 261.70 crore and a sum of Rs. 87.27 crore has been released to the State of Maharashtra. The remaining 2 projects are not eligible for funding.

- ii) One proposal for the Development of City Sanitation Plan for 19 cities of Maharashtra for a total amount of Rs 2.65 crores has been approved and an amount of Rs. 0.80 crore has been released during 2009-10 and 2010-11 each.
- iii) Three proposals for implementation of Information System Improvement Plan(ISIP) for the cities of Nashik, Kolhapur and Pimpri-Chinchwad were received from the Government of Maharashtra. The ISIP at Nashik has been approved at the cost of Rs. 1.04 crore. The remaining proposals have been rejected due to paucity of funds.

Out of the total amount sanctioned, Rs. 0.31 crore has been released during 2009-10 and 2010-11 each.

iv) Three projects, namely Integrated Solid Waste Management Scheme for Vasai-Virar, Underground Sewerage Scheme for Vasai-Vihar Sub-Region and 200 MLD Water Supply Scheme for Vasai-Vihar Sub Region have been received from the Government of Maharashtra under Urban Infrastructure Development Scheme for Satellite Towns (UIDSST) around seven mega cities

The Projects, Integrated Solid Waste Management Scheme for Vasai-Virar and Underground Sewerage Scheme for Vasai-Vihar Sub-Region have been approved at cost of Rs. 9795.27 lakh with the Share of Government of India of Rs 7836.22 lakh and Rs. 634.53 lakh have been released as first installment. State of Maharashtra has already exhausted their share and hence no new project can be considered for release.

v) Two Metro Rail project proposal, namely Colaba-Bandra-Mankurd Corridor Line-II and Colaba-Mahlaxmi-Bandra Corridore Line-III have been received from the Government of Maharashtra during last three years. Government of India sanctioned assistance of Rs. 1532 crore under Viability Gap Funding scheme administered by the Ministry of Finance for the Colaba-Bandra-Mankurd Corridor Line-II.